



1ST NATIONAL INTELLECTUAL PROPERTY ARTICLE WRITING COMPETITION, 2023

Organised by

Centre for Innovation and Intellectual Property
Rights, RGNUL Punjab in Collaboration with

SS Rana & Co.



RAJIV GANDHI NATIONAL UNIVERSITY OF LAW, PUNJAB

The Rajiv Gandhi National University of Law (RGNUL), Punjab, was established by the State Legislature of Punjab by passing the Rajiv Gandhi National University of Law, Punjab Act, 2006 (Punjab Act No. 12 of 2006). The Act incorporated a University of Law of national stature in Punjab, to fulfil the need for a Centre of Excellence in legal education in the modern era of globalization and liberalization. RGNUL started functioning from its Headquarters-Mohindra Kothi, The Mall, Patiala w.e.f. 26 May 2006. The University was accredited with an 'A' Grade by National Assessment and Accreditation Council (NAAC) in 2015. The Ministry of Human Resource Development, Government of India, ranked RGNUL the first amongst the cleanest Higher Educational Institutions, Swachh Campus (2019) in the category of Government Residential Universities.

Vision of RGNUL

"Our endeavour is to serve the society through reforms in legal services by way of preparing professionally competent lawyers, inquisitive researchers, able administrators, conscientious judicial officers, and above all, socially responsible citizens, who shall be whole- heartedly and continuously engaged in the process of nation building."

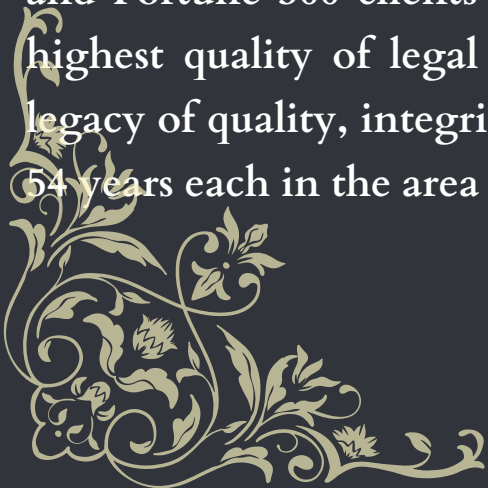


CENTRE FOR INNOVATION AND INTELLECTUAL PROPERTY RIGHTS

CIIPR aims at teaching and promoting research in the IPR specialization course which is to synergize all types of IPRs in all the fields of sciences, technologies, engineering and another field of studies and further promote innovations in the interest of all the stakeholders. RGNUL, Punjab has itself been established as the Nodal Center of Academics and Professionalism in legal education and is yet to establish itself in specialising in Intellectual Property Clinics (IP Clinics). Efforts by RGNUL to create enabling milieu by way of modernizing the IPR infrastructure as well as implementing various programs for the creation of awareness among the professionals as well as general public will be a mile stone of success.

SS RANA & Co.

Established in 1989 S.S. Rana & Co. is a full-service law firm, specializing in Intellectual Property and Corporate Law practices and has consistently been recognized as one of the Top Leading law firms of India by reputed National and International journals and platform. The Firm's Corporate office is in New Delhi and associate offices are situated in Mumbai, Bangalore, Chennai and Kolkata. The firm is dedicated to its vision of proactively assisting its Indian and Fortune 500 clients worldwide, as well as grassroots innovators, with the highest quality of legal services. The Founding Partners of the firm carry a legacy of quality, integrity and diversion and have an astounding experience of 54 years each in the area of litigation and dispute resolution.





ABOUT THE COMPETITION

The Article writing competition intends to provide young writers a platform to test their adroitness for writing and explore a wide range of challenging and interesting questions beyond the routine college curriculum. The students are expected to analyze and suggest ways to encourage innovation and strengthen the current IPR regime. The organizers aim to promote research and writing while contributing to an innovative future leading to sustainable development.

FORMAT OF THE COMPETITION

The competition format would include a mandatory registration, and participants must submit a final draft, which must be between 1500 and 2500 words, followed by a paper presentation on the themes mentioned below. Winners will be announced after the blind peer review process is completed. The paper presentations will be conducted in online mode.

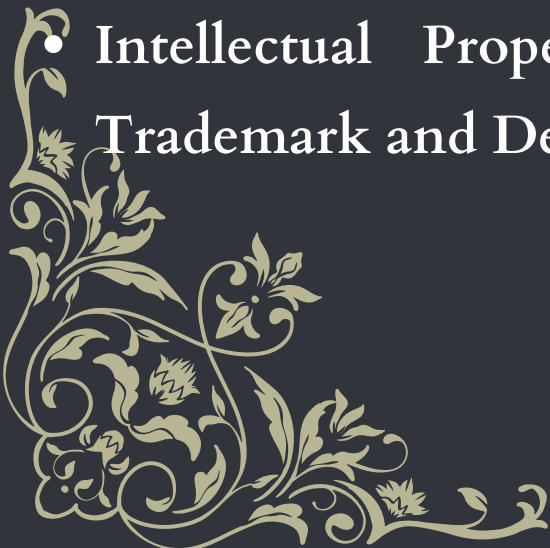




THEMES

Potential Themes (The list is non-exhaustive; students are free to choose any other allied topic related to the broad themes of Innovation and Intellectual Property Rights)-

- Intellectual property and Artificial Intelligence: The dichotomy of ownership
- Emerging Intellectual Property Rights and barriers in the Global world
- Intellectual Property Rights and Human rights: Paving the path for the future.
- Management of Intellectual Properties and developments in the Aviation and space sector.
- The role of IPR and Innovation in the domain of Artificial intelligence: Issues and Challenges
- Intellectual Properties in Geographical Indication, Trademark and Design



TENTATIVE DATES

- Registration Deadline : 15 November, 2023
- Submission Deadline: 15 January, 2024
- Paper Presentation: 3 February, 2024
- Mode: Virtual

Registration fee: INR 500 Excluding GST Charges

RGNUL Students: INR 250 Excluding GST Charges

ELIGIBILITY:

All Undergraduate & Postgraduate students can participate.

REGISTRATION LINK:

<https://forms.gle/yLi1Hq72v1yry2xs8>

PAYMENT LINK: https://lsacademia.in/lsa_rgnul/eventPortal/loginFrom.jsp

FINAL SUBMISSION LINK:

<https://forms.gle/we6hVucPKf9anp8T7>

SUBMISSION GUIDELINES:

https://drive.google.com/file/d/13AqpiC2bzHUoOocDnODY3EQgwMCBkJxX/view?usp=drive_sdk



REWARDS AND PRIZES

Top 3 rankers/teams will be awarded cash prize.

1st prize-Rs. 7000

2nd Prize- Rs.5000

3rd Prize -Rs.3000

Internship opportunity will be provided to top two ranks by
SS Rana & Co.

Top 10 ranked articles will be published in special issue of RGNUL RLR Journal and on the official CIIPR-RGNUL website. Merit certificates will be awarded to these participants. Participation certificates will be awarded to individuals whose abstracts are selected.



RAJIV GANDHI NATIONAL UNIVERSITY OF LAW, PUNJAB CO-ORDINATORS

PROF. (DR.) ANAND PAWAR

Vice-Chancellor, RGNUL (Offg.)

PATRON

PROF. (DR.) NARESH KUMAR VATS

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Regards,
CIIPR

